

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:720

ANSWERED ON:27.11.2006

LICENCE FREE MANUFACTURING OF FIVE BULK DRUGS

Barman Shri Hiten

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has decided to allow licence-free entry of the private sector into manufacturing of five bulk drugs, so far reserved for the public sector;
- (b) if so, the names of these five drugs; and
- (c) the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K.HANDIQUE)

(a) to (c): In the interest of the consuming public, it did not seem necessary to retain the five bulk drugs under licensing under the Industries (Development and Regulation) Act. Accordingly, reservation of 5 bulk drugs for manufacture by the Public Sector only was abolished vide Press Note No. 3 dated the 26th February, 1999 of the Department of Industrial Policy and Promotion. The names of these five drugs are:

1. Vitamin B1
2. Vitamin B2
3. Tetracycline
4. Oxytetracycline
5. Folic Acid